

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2787/2005

(From the judgement and order dated 23/08/2004 in CRLA No. 511/1997
of The HIGH COURT OF A.P AT HYDERABAD)

SYED IBRAHIM

Petitioner(s)

VERSUS

STATE OF A.P.

Respondent(s)

Date: 17/04/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. A. Subba Rao,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after eight weeks for final disposal.

and)

(Ritu Chawla)

(Ramesh Ch

Court Master